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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 12/NCLT/AHM/2018**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

Name of the Company: Shanku's Bioscience Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	C H E T A N P A T E L	P C S	Petitioner	CB Patel
2.				

**ORDER**

Learned PCS Mr. Chetan Patel present for Applicant.

Heard arguments of learned PCS for Applicant.

Order reserved.

*Manu*

**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 12th day of February, 2018.